

(ख) प्राथमिक अनुमान के अनुसार हाल ही की बाढ़ों से उत्तर प्रदेश का लगभग 35,000 एकड़ कृषि अधीन क्षेत्र प्रभावित हुआ है। क्षति के विस्तृत अनुमानों की प्रतीक्षा की जा रही है।

(ग) राज्य सरकार से विस्तृत व्यौरा मंगवाया जा रहा है। सूचना मिली है कि चालू बाढ़ ऋतु के दौरान हसनपुर तहसील में 20,000 एकड़ भूमि में स्थित 150 ग्राम बाढ़ द्वारा प्रभावित हुए हैं।

(घ) राज्य सरकार ने बाढ़ पीड़ित लोगों और मवेशियों को भी निकालने का प्रबन्ध कर दिया है। मिट्टी का तेल, नमक, दीयामलाइयाँ आदि मुफ्त बांटी जा रही हैं तथा अन्य सहायता कार्य भी प्रगति कर रहे हैं। 15 निम्नस्तरीय ग्रामों के लोगों को उच्च स्थानों पर स्थानान्तरित कर दिया गया है। अन्य बाढ़ग्रस्त क्षेत्रों में भी राज्य सरकार राशन वितरण, मुफ्त धन सहायता, गृह निर्माण के लिए उपदान, आपातकालीन तत्काली सहायता उपायों को अपना रही है।

T.B. and Stomach Troubles among Residents of Ravidas Nagar

*683. **Shri Naval Prabhakar:**
Shri P. L. Barupal:
Shri N. R. Laskar:
Shri Balakrishnan:
Shri Elayaperumal:

Will the Minister of **Health and Family Planning** be pleased to state:

(a) whether it is a fact that the people living in Shri Guru Ravidass Nagar (Amrit, Kaupuri Prasad Nagar), Delhi are very much affected by T.B. and stomach troubles due to spreading of stone powder dust by the stone crusher Mill which is in the heart of the locality;

(b) whether two children of M.E. Primary School which is very close to the above Mill died due to stomach

troubles created by the stone powder dust;

(c) whether this matter has been brought to the notice of Government by the people of the locality, and

(d) if so, the action taken to shift the Mills from the place?

The Minister of Health and Family Planning (Dr. Sushila Nayar): (a) and (b). No survey has been carried out to find out the cause or exact incidence of T.B. in this area.

The number of cases registered in the T.B. Clinic for treatment are as follows:—

- | | |
|---------------------|-----------|
| (1) Amrit Kaur Puri | 40 cases |
| (2) Prasad Nagar | 106 cases |

No death due to stomach trouble created by stone powder dust has been registered in the 'Births and Deaths Registration Office' of the area.

(c) No representations about this matter appear to have been made by the people of the locality either to the Delhi Municipal Corporation authorities or to Government.

(d) As it is an unlicensed and unauthorised stone crushing mill in a non-conforming area, prosecution against the owner of the mill has been launched. The proprietor of the Mill has however brought an injunction order from the Civil Court.

Team to USSR to study Insurance of Plant and Machinery

*684. **Shri Sidheshwar Prasad:**
Shri Bhagwat Jha Azad:
Shri M. L. Dwivedi:
Shri S. C. Samanta:
Shri Subodh Hansda:

Will the Minister of **Finance** be pleased to state:

(a) whether it is a fact that an Indian team went recently to U.S.S.R. to explore the possibilities

of cooperation on wider scale in the field of insurance of plant and machinery;

(b) if so, the proposals discussed and the decision, if any, arrived at; and

(c) how they are going to be implemented?

The Deputy Minister in the Ministry of Finance (Shri L. N. Mishra):

(a) An Indian Team, with Chairman, LIC, as Leader went to the U.S.S.R. to discuss fresh arrangements for insuring equipments and materials shipped from that country for the Soviet-aided projects in this country;

(b) and (c). A Scheme of integrated insurance cover for equipment and materials shipped to India under Inter-Governmental Agreements is still under consideration. A final agreement on the scheme is expected to be reached after the visit of a Russian Team to this country.

Beggary

*685. **Shri H. C. Linga Reddy:**
Shri P. R. Chakraverti:
Shri Hem Raj:
Shri S. Kandappan:

Will the Minister of **Planning and Social Welfare** be pleased to refer to the reply given to Starred Question No. 213 on the 25th February, 1966 and state:

(a) the extent to which employment has been found for beggars in the country;

(b) whether any survey has been made to find out the extent of beggary in the country;

(c) whether any steps are devised under any schemes for the total abolition of beggary in the country within any specified period; and

(d) if so, the details thereof?

The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar): (a) No special arrangements as such have been made for finding employment for beggars.

(b) No survey beyond that required for the census has been undertaken so far.

(c) and (d). At the present stage of socio-economic development in the country, it is difficult to fix any time schedule for total eradication of deep rooted and extensive social evils like beggary. The first aim of Government policy is to root out beggary from selected centres e.g. places of pilgrimage, tourist centres and big cities. An indication of the methods proposed to be adopted will be available as soon as the fourth plan schemes are finalised.

Study Team to Study Working of Customs Department

*686. **Shri Yashpal Singh:**
Shri D. D. Puri:

Will the Minister of **Finance** be pleased to state:

(a) whether a study team to examine the working of the Customs Department has been set up;

(b) if so, the personnel and its terms of reference; and

(c) when the report is likely to be submitted?

The Minister of State in the Ministry of Finance (Shri B. R. Bhagat):

(a) Yes, Sir.

(b) A copy of the Government's order setting up the Study Team, which gives its personnel and terms of reference is laid on the Table of the House. [Placed in Library. See No. LT-6910/66].